

**Procurement of Stores by Ordnance Factories**

6886. SHRIV. SREENIVASA PRASAD: Will the PRIME MINISTER be pleased to state:

(a) whether the Ordnance Factories Board, Calcutta and Directorate General Ordnance Factories have formulated any guidelines for the factories in regard to procurement of stores and other items of local purchase;

(b) if so, the details thereof;

(c) whether a few of factories have accumulated stores without proper quality control and requirements;

(d) whether as a result thereof the suppliers belonging to public sector undertakings are not getting protection in the matter of supplies to Ordnance Factories;

(e) if so, the facts thereof; and

(f) the remedial action proposed to be taken to accept the stores from Public Sector wherever available?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) Yes, Sir. The procurement of stores and other items of local purchase is done as per the guidelines contained in the 'Procedure Manual' which is regularly updated, and relevant Govt orders on the subject.

(b) The above stipulates procedures to be followed for:

- (i) provisioning.
- (ii) tendering.
- (iii) comparative, technical/com-

mercial evaluation of quotations.

(iv) delegation of purchase powers.

(v) post contract follow-up.

(vi) billing procedure.

(vii) action against the defaults.

(c) No, Sir.

(d) to (f). In view of (c) above, the question does not arise.

**Projects of Maharashtra Pending for Clearance**

6887. SHRI VASANT SATHE: Will the PRIME MINISTER be pleased to state:

(a) whether some projects of Maharashtra are pending for clearance with the Planning Commission;

(b) if so, the details thereof and the reasons for not clearing these projects so far; and

(c) the time by which these projects are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (S. ३१ BHAGEY GOBARDHAN): (a) to (c). The position regarding the projects of Maharashtra pending for clearance in the Planning commission is as follows:

- (1) There are two power projects, namely, Installation of Chandrapur Thermal Power Station, Unit VII (1 x 500 MW) and Ghatghar Pump Storage Scheme (2 x 125 MW) pending for clearance in the Plan-